

Handling Subsidiary) will be hived off, resulting in approximately 15,000 employees getting off the payrolls of Air India and migrating to AIESL and AIATSL.

(c) and (d) Meetings have been held with the Unions/Associations/Guilds of both the erstwhile Indian Airlines and erstwhile Air India on the TAP and FRP and a presentation was also made to them on the same.

Restructuring Plan for Air India

3755. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Government has cleared Rs. 30,000 crore restructuring plan for Air India;

(b) if so, the details of the proposed Financial Restructuring Plan (FRP);

(c) whether the Air India has consulted its employees and unions on the FRP and other plans to make it successful; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes, Sir. The Government has approved the following financial package for Air India in order to improve its financial condition:

(i) Induction of upfront equity of Rs. 6,750 Crore, including Rs. 1,200 Crore provided in the budget of 2011-12 and already released, in FY 2011-12.

(ii) Equity for Cash deficit support of Rs. 4,552 crore till FY 2021.

(iii) Equity for already guaranteed aircraft loan of Rs. 18,929 Crore till FY 2021.

(iv) GOI Guarantee for repayment of Principal amount and payment of Interest on the Non Convertible Debentures of Rs. 7400 crore proposed to be issued to financial institutions, Banks, LIC, EPFO etc. which will be used to repay part of Working capital loans.

(v) Government has also approved induction of additional aircraft on Sale and Lease Back basis, orders for which have already been placed with Boeing in the year 2005-06.

(c) and (d) Meetings have been held with the Unions/Associations/Guilds of

both the erstwhile Air India and erstwhile Indian Airlines on the TAP and FRP and a presentation was also made to them.

Health Care Insurance Scheme for Workers in Aviation Industry

3756. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the total number of workers in different airports and airlines are not covered under any health care and insurance scheme; and

(b) the total number of workers working in aviation industry, company-wise and airport-wise, and how much of them are covered under health care and insurance scheme?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No sir,

(b) As per the information available with this Ministry, the details of number of workers are as under:-

i. Airports Authority of India -	18743
ii. Air India -	26851
iii. Alliance Air -	858
iv. Air India Exp. -	1056
v. Air India Air Transport Services -	3000

The employees of the above organizations are covered under the healthcare and insurance scheme of their respective organizations. No Data is maintained by this Ministry for private airlines/airports.

Surveillance system in Assam

3757. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the details of funds allocated, amount released, utilized and achievement made on installation of equipments for surveillance and monitoring for safety and security of Inter-State Bus Terminus (ISBT) constructed in the NER, particularly Assam;

(b) whether non-Government parties are entrusted the task of surveillance system of ISBT Guwahati;